

नृपेन्द्र मिश्र

Nripendra Misra

अध्यक्ष/Chairman

भारतीय दूरसंचार विनियामक प्राधिकरण

Telecom Regulatory Authority of India



D.O. No.9-3/2008-CN
25th July, 2008.

Dear

Madam

Cable TV operators are facing stiff competition from telecom operators who employ advanced distribution technologies like DTH, HITS, IPTV etc. To meet the challenges ahead, the existing Cable TV industry needs new investments in the sector and requires supporting regulatory environment. There are regulatory challenges to address the issues of transparency, addressability, vertical restructuring, fragmented distribution chain, low digitalization of TV networks and technological up-gradation.

2. TRAI had initiated a consultation process in March, 2008 and issued a draft recommendation on 15th July, 2008. Based on the views of the stakeholders, International experience and in-depth internal study, TRAI has finalized the recommendations on "Restructuring of Cable TV services" under section 11 (1) (a) of TRAI Act, 1997. These recommendations are a step forward to restructure Cable TV Networks to ensure effective licensing compliance, attract investment, facilitate new value added services and encourage digitization.

3. It is hoped that the ministry of Information & Broadcasting would consider these recommendations and process urgently to implement the same. A copy of the recommendations and press release are enclosed herewith for your information. Recommendations have also been placed on our website www.trai.gov.in.

with best wishes

Yours sincerely,

Nripendra Misra
(Nripendra Misra)

Mrs. Sushma Singh,
Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110 001.

Encl: as above.